

and on the basis of the rules existing prior to 1-12-68, inflated by the appropriate percentage sanctioned for payment of arrears for the period from 1-3-68 to 30-11-68. The position regarding similar other sections of the North East Frontier Railway is under investigation.

Denial to Guards of Upgradation of Parcel Express Trains on North East Frontier Railway

5442. SHRI JHARKHANDE RAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Guards of the North East Frontier Railway have been denied upgradation of Parcel Express trains while the other Zonal Railways have since implemented the scheme;

(b) whether it is also a fact that the Northeast Frontier Railway has changed its nomenclature in the Time Table to "parcel-mixed trains" to snatch the due rights of the Guards;

(c) whether it is further a fact that there are many trains called exclusively Parcel Express trains, e.g. on the 3rd October, 1969 Up Parcel Express train was worked by a Guard of 'C' Grade, which left SGUJ at 07.25 hours and arrived Alipurduar Junction at 22.35 hours;

(d) whether the Military Specials carrying troops which run frequently over the Northeast Frontier Railway are being worked by Guards 'C' Grade instead of 'B' Grade; and

(e) if so, the action being taken to overcome the above problems and, if no action has been taken, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

Effect of labour trouble on Industrial Production

5443. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the fact that the

trade union rivalries have been affecting the production of industrial goods in the country through go-slow tactics and resorting to sabotage and idle talk;

(b) whether any survey has been made to assess to what extent the triple evils have accounted for impeding the growth of the industry; and

(c) if so, the details thereof and, if not whether such a survey will be undertaken shortly?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) There is no indication of industrial production having been adversely affected because of labour situation. In fact, indices of industrial production, with the year 1960 as base equal to 100, registered increase and during January—September of the years 1967, 1968 and 1969 were 151.6, 159.5 and 171.1 respectively.

(b) and (c). In view particularly of the industrial production trend, as also generally otherwise, there is no case for undertaking any survey of the effect of labour situation on industrial production.

Growth of Export-oriented Industries

5444. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have watched the progress made in the growth of those industries which are export-oriented;

(b) if so, whether some of the industries have not been able to rise to the expectation of meeting increased exports; and

(c) if so, the names of such industries and what incentives have been planned to boost their growth?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir. The Government through the Chief Controller of Imports and Exports and other agencies and the Export Promotion Councils make a periodical review

of the progress and performance of export-oriented industries and units.

(b) and (c). The exports of industrial products have generally shown substantial growth rate during the last three years. During 1968-69 these exports by more than 100% over those in 1967-68; during 1969-70 the increase is expected to be nearly 30% over 1968-69. According to present indications, a satisfactory rate of growth should continue, provided certain difficulties relating to raw-material supplies, shipping and the like are removed. Necessary orientation has also been given and will continue to be given, in Govt.'s policies to encourage and facilitate exports by industrial units as far as possible.

Duty hours of Coach Attendants on Indian Railways

5445. SHRI RAMAVATAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that duty hours of Coach Attendants were less at the time when the Coach Attendant system was introduced on the Indian Railways than these are at present;

(b) whether it is also a fact that their duty hours and items of work have been increased now;

(c) if so, the details of their comparative duty hours and items of work for the said two periods and the reasons for increasing them;

(d) whether Government propose to increase their pay-scales keeping in view their hours of work and work-load; if so, by when; and

(e) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (e). Information is being collected and will be laid on the table of the Sabha.

Posting of Coach Attendants in First Class compartments on certain trains

5446. SHRI RAMAVATAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Coach-Attendants have not been posted in the

Samastipur first class compartment of the Assam Mail, the Gaya First-Class compartment of the Kalka Mail and similar other compartments of other trains as a result of which passengers of the First Class compartments have to face various types of difficulties;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by Government in the matter?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes, but Conductors and TTEs working the trains and Train Guards look after the comforts of First class passengers travelling in these coaches.

(b) Coach Attendants are provided in full corridor type First class coaches only. No Coach Attendants are provided in bi-composite First and Third class coaches which have and Third class accommodation.

(c) Does not arise.

पूर्वोत्तर रेलवे मजदूर सभा द्वारा पूर्वोत्तर रेलवे के महा-प्रबन्धक को जापन दिया जाना

5447. श्री रामावतार शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे मजदूर सभा ने पूर्वोत्तर रेलवे के महा-प्रबन्धक को जब वह 8 फरवरी, 1970 को बरीनी गये थे एक जापन दिया था ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है ;

(ग) क्या उपरोक्त जापन में की गई मांगों पर कोई कार्यवाही की गई है ; यदि हाँ, तो उसका व्यौरा क्या है ; और

(घ) उसमें निहित अन्य मांगों पर सरकार का विचार क्या कार्यवाही करने का है तथा वह कब तक की जायेगी ?

रेलवे मंत्री (श्री नन्दा) : (क) से (घ). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।